

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2026

ANSWERED ON:16.12.2003

DEMANDS OF EMPLOYEES OF CHANDIGARH UT ADMINISTRATION AND MUNICIPAL CORPORATION

PAWAN KUMAR BANSAL

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the employees of Chandigarh UT Administration and Municipal Corporation have been raising certain demands for the last many years;
- (b) if so, the details thereof; and
- (c) the response of the Government thereto and the action taken by the Chandigarh Administration thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a): Yes, Sir.

(b)&(c): The major demands raised by the employees of Chandigarh Administration relate to extension of the terms and conditions of service on Central pattern to them and payment of bonus. Both these demands were considered by the Government but it was not found possible to accede to either of the two demands.

The major demand of the employees of the Chandigarh Municipal Corporation is to grant to such employees as were transferred from the Chandigarh Administration to the Corporation the status of deemed deputation. This demand is under consideration of the Government.